

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS {SHRI S. REGUPATHY}: (a) to (c) In view of the overwhelming National response, external assistance for immediate relief and response was not required. However, for long term rehabilitation and reconstruction, negotiations for US \$ 465 million for Tamil Nadu and Pondicherry have been completed with the World Bank and assistance of US \$ 200 million has been approved by ADB for Kerala and Tamil Nadu.

Abduction of BSF officer by BDR

5207. SHRIMATI SUSHMA SWARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per recent media reports, Assistance Commandant of the Border Security Force was abducted by the Bangladesh Rifles and later on his body was sent to BSF having torture marks on his person;

(b) if so, what are the details thereof and what action Government have taken or propose to take in the matter; and

(c) whether Government have lodged any protest with the Bangladesh authorities; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) On 16th April, 2005, the BSF Assistant Commandant Shri Jiwan Kumar who had gone to the International border with Bangladesh to secure release of an abducted Indian national from the Bangladesh rifles was dragged into Bangladesh territory and killed. Later on his dead body was recovered with the injury of sharp edged weapon on the right hip and bullet hole near left rib cage below heart. A strong protest note was lodged with the Bangladesh Rifles (BDR) and BDR expressed deep regret and assured to investigate the matter. The Government of India has also taken up the issue with the Bangladesh Government diplomatically.

Issuance of passports to criminals

†5206. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that passports are being issued to criminals due

†Original notice of the question was received in Hindi.